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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CCP NO.101/93 in OA NO.1009/89

New Delhi this the 1st day of December, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S. K. Mehta S/O Shri S. D. Mehta,
Station Master, Railway Station,
Northern Railway,
Kandaghat (H.P.)
Resident of :
Station Master, Railway Quarter,
Kandaghat (H.P.)

... Petitioner

By Advocate Shri G. D. Bhandari

Versus

Shri Raj Kumar,
General Manager,
Northern Railway,
Baroda House, New Delhi.

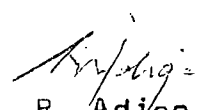
... Respondent

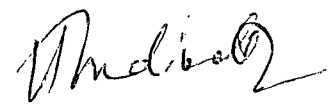
By Advocate Shri B. K. Aggarwal

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

In view of the order dated 26.11.1993/1.12.1993
produced before us, we drop these proceedings expecting
suitable posting being given to the petitioner as per
the directions given in the judgment.


(S. R. Adige)
Member (A)


(V. S. Malimath)
Chairman

/as/